

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-206**  
IB-807/ND/2020

**IN THE MATTER OF:**

OMNI DISTRIBUTORS

Vs.

KARN LAMINATORS PRIVATE LIMITED

....Applicant

.....Respondent

**SECTION**

U/s 9 IBC code 2016

Order delivered on 12.11.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Suraj Sharma


For the Respondent :

**ORDER**

Mr. Suraj Sharma appeared on behalf of petitioner. Despite service, none appeared on behalf of the respondent.

Considering this one last opportunity is being given to the respondent to appear and file reply, if any. If the respondent fails to file the reply before next date of hearing then the order shall be passed in accordance with the provisions of law. **List on 03.12.2020.**

  
**(K.K. VOHRA)**  
**MEMBER (T)**

  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**